

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 108 OF 2017

AND

APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017

AND

APPEAL NO. 184 OF 2017 & IA NOS. 404 & 648 OF 2017

Dated: 24th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 108 OF 2017

In the matter of:

Wind World (India) Ltd.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv
Mr. Visual Gupta
Mr. Adishree Chakraborty

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishn for R-1

Mr. Kamesh Vedula for R-2

APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017

In the matter of:

Bajaj Finserv Ltd. & Ors.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Jafar Alam
Ms. Shivani Khandelkar
Ms. Samykay Mukku

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishn for R-1

Mr. Kamesh Vedula for R-2

APPEAL NO. 184 OF 2017 & IA NOS. 404 & 648 OF 2017

In the matter of:

Independent Power Producers Association of India

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar
Ms. Jyotsna Khatri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishn for R-1

Mr. Kamesh Vedula for R-2

ORDER

We have heard learned counsel for the Appellant at length in Appeal No. 142 of 2017.

As agreed by learned counsel for the parties, list this batch of Appeals for further hearing on **27.05.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/pk